



ARYA OFFSHORE SERVICES PVT. LTD.

001/GOL/Claims

04 June 2018

To

The Official Liquidator of
Deepwater Services (India) Ltd

Attn: Mr Mahesh Sureka

Sub:- Submission of documents to claim in respect of the liquidation of Deepwater Services (India) Ltd

Sir,

We hereby submit the following documents duly signed & stamped as proof of claim in respect of the liquidation of Deepwater Services (India) Ltd under the Insolvency & Bankruptcy code 2016:-

- Affidavit on Stamp Paper (2 sheets)
- Statement showing details of Outstanding as on 24 April 2018 (1sheet)
- Form C – Proof of Claim by Operational Creditors (2 sheets)
- Invoices towards consultancy fee for the period 01 Aug 2011 till 30 Sept 2011 (5 sheets)
- Invoices towards consultancy fee for the period 01 Oct 2011 till 31 Mar 2012 (13 sheets)

Kindly acknowledge receipt.

Thanking you,

Yours faithfully,

(SUNIL DHULEKAR)
Authorized Signatory



Sonawala Bldg., 1st Floor,
19 Bank Street, Fort,
Mumbai – 400 001. Maharashtra. INDIA.

T +91 . 22 . 22105100 F +91 . 22 . 22105185
+91 . 22 . 22692340 W www.aryaoffshore.com

Registered Office: Godrej Coliseum, Office No. 801, C-Wing, Behind Everard Nagar, Off. Somaiya Hospital Road, Near Priyadarshini, Sion (East), Mumbai – 400 022. Maharashtra. INDIA.

CIN No.: U61100MH1976PTC019065



ARYA OFFSHORE SERVICES PVT. LTD.

SCHEDULE II

FORM C

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

1st June 2018

To

The Liquidator

Mr Mahesh Sureka

173, Udyog Bhavan , Sonawala Road,
Goregaon (East) , Mumbai -400 063.

From

Arya Offshore Services Private Limited
19, Bank Street , Fort
Mumbai 400 001.

Subject: Submission of proof of claim in respect of the liquidation of Deepwater Services (India) Ltd. under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,

Arya Offshore Services Private Limited hereby submits this proof of claim in respect of the liquidation of Deepwater Services (India) Limited. The details for the same are set out below:

1	NAME OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	Arya Offshore Services Private Limited CIN no :U61100MH1976PTC019065
2	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	19, Bank Street , Fort Mumbai 400 001
3	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	PRINCIPAL :Rs 12364024 INTEREST TOTAL CLAIM:Rs 12364024
4	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	Ledger Statement



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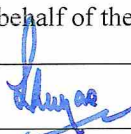

Signature



CIN No.: U61100MH1976PTC019065

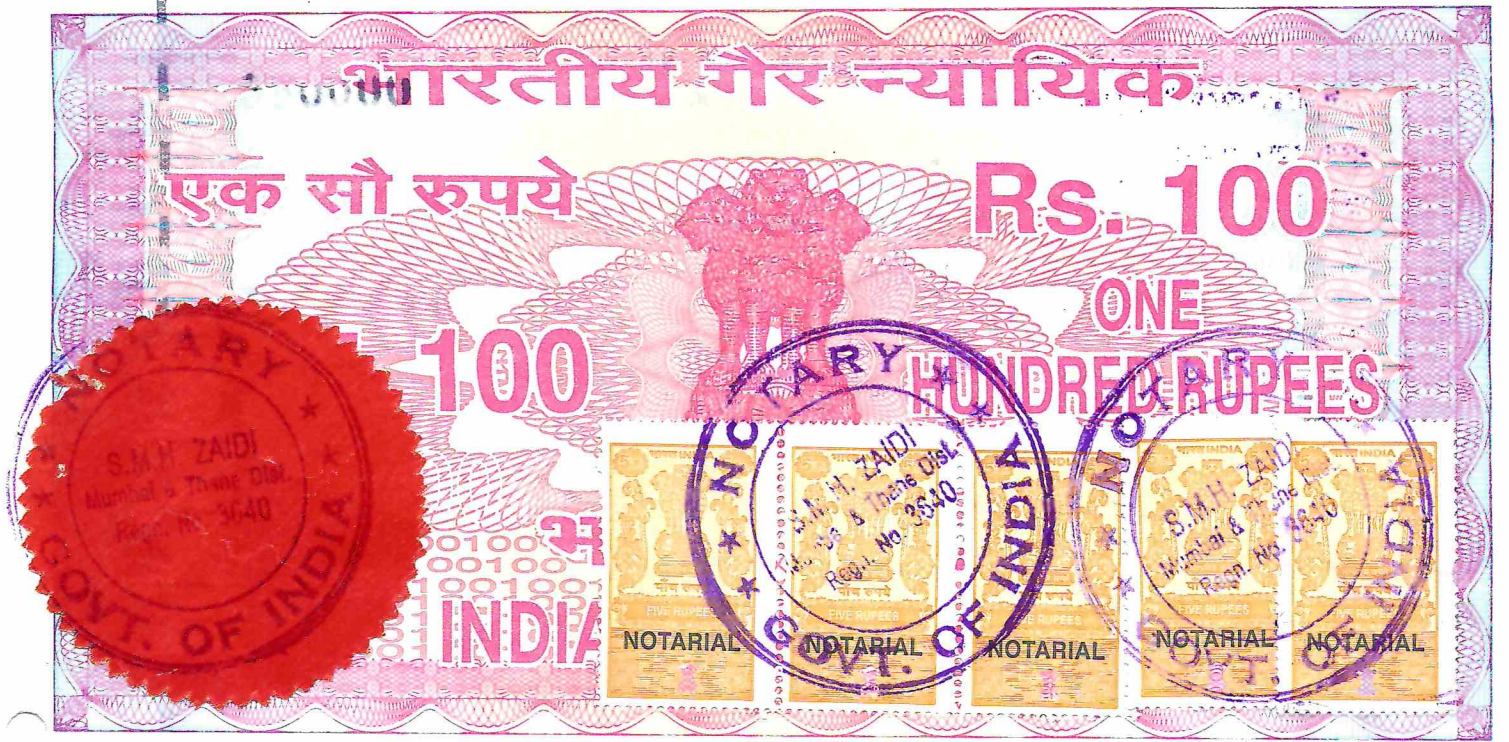


5	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS	None
6	DETAILS OF HOW AND WHEN DEBT INCURRED	O/s towards consultancy fee on Rig-Badrinath chartered to ONGC from period June 11 to March 2012
7	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM.	Nil
8	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST SECURITY	None
9	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	None
10	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	BNP Paribas BNP Paribas House ,8 th Floor North Avenue. Maker Maxity Bandra kurla Complex Mumbai 400 050 Acct No : 09009-010070-001-82 IFSC Code : BNPA0009009 SWIFT Code ; BNPAINBBXXX
11	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	i. Certified Ledger copy ii. iii.

Signature of operational creditor or person authorised to act on his behalf (Please enclose the authority if this is being submitted on behalf of the operational creditor)	
Name in BLOCK LETTERS : SUNIL DHULEKAR	
Position with or in relation to creditor : CEO	
Address of person signing : 19 Bank street , Fort , Mumbai 400 001	

*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.

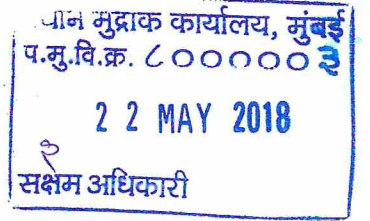
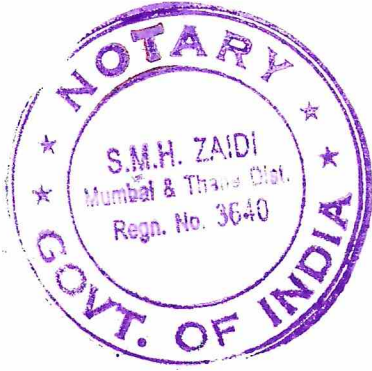
 



महाराष्ट्र MAHARASHTRA

2018

TN 682246



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AFFIDAVIT

I, Sunil Dhulekar, as CEO of Arya Offshore, currently residing at H 53 Jal Vayu Vihar, Adi Shankaracharya Marg, Powai, Mumbai 400 076 do solemnly affirm and state as follows:

1. Deepwater Services (India) Limited was, at liquidation commencement date, that is, the 27th day of March 2018 and still is, justly and truly indebted to us, Arya Offshore Services Pvt Limited, a sum of Rs. 12364024.
2. In respect of our claim of the said sum or any part thereof, I have relied on and the documents specified below:

Self Certified Ledger Copy

Sunil Dhulekar

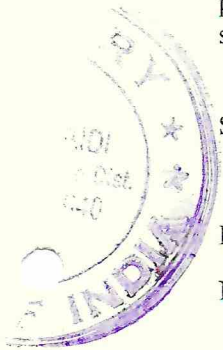


3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/ our use, had or received any manner of satisfaction or security whatsoever.

Solemnly, affirmed at on 1st day, of June 2018

Before me,

Notary / Oath Commissioner



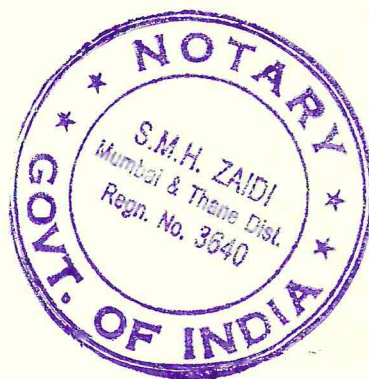
Deponent's signature



VERIFICATION

I, the Deponent hereinabove, do hereby verify and affirm that the contents of para to of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom. Verified at Mumbai on this 1st day of June 2018.

Deponent's Signature



ATTESTED BY ME

S. M. H. ZAIDI
NOTARY
Government of India
Mumbai & Thane Dist.

11 JUN 2018.



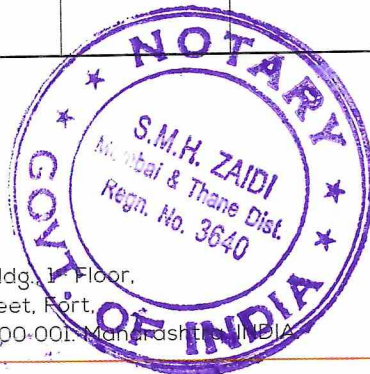
ARYA OFFSHORE SERVICES PVT. LTD.

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Statement showing Details of Outstanding as on 24/04/2018

Deepwater Services (India) Ltd.

Invoice No	Date	Period	Gross Amount	Service Tax	Net Amount
Badrinath :					
AOL/DWSBD/03/11-12	8-Aug-11	1 st June 11 to 30th June 11	1,178,541	110,053	1,068,488
AOL/DWSBD/04/11-12	8-Aug-11	1 st July 11 to 31st July 11	1,223,562	114,258	1,109,304
AOL/DWSBD/05/11-12	22-Oct-11	1st Aug 11 to 31st Aug 11	1,353,293	126,373	1,226,920
AOL/DWSBD/06/11-12	22-Oct-11	1st Sept 11 to 30th Sept 11	1,309,638	122,296	1,187,342
AOL/DWSBD/07/11-12	14-Mar-12	1st Oct 11 to 31st Oct 11	1,351,381	126,194	1,225,187
AOL/DWSBD/08/11-12	14-Mar-12	1st Nov 11 to 30th Nov 11	1,366,200	127,578	1,238,622
AOL/DWSBD/09/11-12	14-Mar-12	1st Dec 11 to 31st Dec 11	1,454,619	135,835	1,318,784
AOL/DWSBD/10/11-12	14-Mar-12	1st Jan 12 to 31st Jan 12	1,350,834	126,143	1,224,691
AOL/DWSBD/11/11-12	14-Mar-12	1st Feb 12 to 29th Feb 12	1,236,346	115,452	1,120,894
AOL/DWSBD/12/11-12	24-Mar-12	1st Mar 12 to 31st Mar 12	1,385,248	129,357	1,255,891
Total			13,209,662	1,233,539	11,976,123
Less : TDS deposited 26AS			845,638		
Net Outstanding			12,364,024		



Shreyas



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